

**NATIONAL COMPANY LAW TRIBUNAL  
AHMEDABAD BENCH  
AHMEDABAD**

**TP No. 75/397-398/NCLT/AHM/2016 (New)  
C.P. No. 38/397-398/CLB/MB/2014 (Old)**

Coram:

**Present: Hon'ble Mr. BIKKI RAVEENDRA BABU  
MEMBER JUDICIAL**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD  
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 17.04.2017**

Name of the Company:

Satyaketu Vitthaldas Patel

V/s.

Hotel Oasis (Surat) Pvt. Ltd.

Section of the Companies Act:

Section 397-398 of the Companies Act, 1956

| <u>S.NO.</u> | <u>NAME (CAPITAL LETTERS)</u> | <u>DESIGNATION</u> | <u>REPRESENTATION</u> | <u>SIGNATURE</u> |
|--------------|-------------------------------|--------------------|-----------------------|------------------|
|--------------|-------------------------------|--------------------|-----------------------|------------------|

1. DHIREN R. DAVE

PCS

~~Respondent~~

~~LD~~

2. SATYAKETU PATEL

P-1

Petitioner

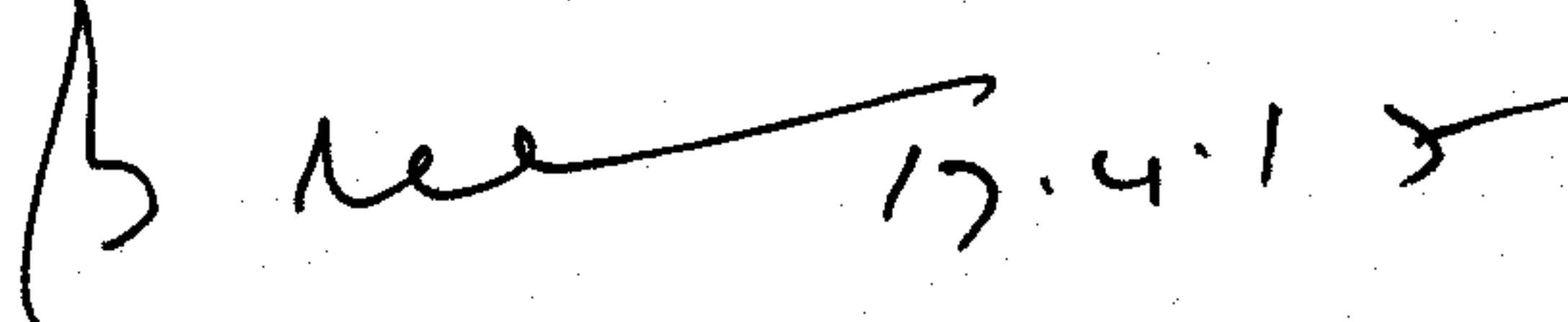
Satyaketu V. Patel

**ORDER**

Petitioner no. 1 Mr. Satyaketu Patel present. Learned PCS Mr. Dhiren Dave present for Respondents.

It appears that OJ appeal is still pending before Hon'ble High Court Gujarat and there is stay order.

List the matter on 13.07.2017.

  
**BIKKI RAVEENDRA BABU  
MEMBER JUDICIAL**

Dated this the 17<sup>th</sup> day of April, 2017.